

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.102
New IA-1757/2021
in
IB-623(ND)/2018

IN THE MATTER OF:

M/s. J.M Kapoor & Co
Vs.
M/s. Novex Pvt. Ltd.

....OPERATIONAL CREDITOR

.....RESPONDENT

SECTION :

U/s. 9 of IBC, 2016

Order delivered on 06.05.2021

CORAM:

**SHRI P.S.N. PRASAD,
HON. MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
HON. MEMBER (TECHNICAL)**

PRESENT:

For the Liquidator : CMA Ranjan Chakraborti Liquidator along with Mr, Vinod Chaurasia, Adv.

ORDER

New IA-1757/2021:-

This is an Application filed under Section 60(5)(c) read with Regulation 44(2) of IBBI (Liquidation Process) Regulations 2016, read with Rule 11 of NCLT Rules, 2016 for seeking extension of 90 days to complete the liquidation.

Heard the submissions made by the Counsel for the Liquidator and having noted the contents of the Application the extension of 90 days period is allowed w.e.f. 10.04.2021.

In terms of the above, the Application is **allowed**.

The Liquidator is directed to get the matter expedited and conclude the process at the earliest. The Liquidator is also directed to file progress report within one month. Post the main matter after four weeks.

List the main matter on 01.07.2021.

-SD-
(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-SD-
(P.S.N. PRASAD)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.102

New IA-1960/2021

in

IB-623(ND)/2018

IN THE MATTER OF:

M/s. J.M Kapoor & Co

Vs.

M/s. Novex Pvt. Ltd.

....OPERATIONAL CREDITOR

.....RESPONDENT

SECTION :

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CORAM:

SHRI P.S.N. PRASAD,

HON. MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

HON. MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : CMA Ranjan Chakraborti Liquidator along with Mr, Vinod Chaurasia, Adv.

ORDER

New IA-1960/2021:-

This is 8th Progress Report and also Status Report filed by the Liquidator. The same is taken on record, subject to just exceptions. The IA stands **closed**.

Heard the submissions made by the Counsel for the Liquidator. The Counsel for the Liquidator has submitted that the final report will be submitted in due course of time.

-SD-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-SD-

(P.S.N. PRASAD)
MEMBER (JUDICIAL)

Surjit